

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

**RAJYA SABHA**

**UNSTARRED QUESTION NO. 1694**

ANSWERED ON 15.12.2025

**CONCERNS RAISED BY TELANGANA REGARDING  
GODAVARI-BANAKACHERLA PROJECT**

1694. SHRI ANIL KUMAR YADAV MANDADI:

Will the Minister of **Jal Shakti** be pleased to state:

- (a) whether Government has taken note of the concerns raised by the State Government of Telangana regarding Godavari-Banakacherla Project;
- (b) if so, the details thereof;
- (c) whether Government has taken any final decision about the project after the receipt of concerns raised by the State of Telangana;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**ANSWER**

**THE MINISTER OF STATE FOR JAL SHAKTI**

(SHRI RAJ BHUSHAN CHOUDHARY)

**(a) to (e)** The Government of Andhra Pradesh has submitted the Preliminary Feasibility Report (PFR) of the Polavaram- Banakacherla Link Project to the Central Water Commission (CWC) under Ministry of Jal Shakti. The PFR is currently under examination and has been shared with all co-basin States (Telangana, Maharashtra, Karnataka, Odisha, Madhya Pradesh, and Chhattisgarh), as well as with other relevant organizations. Further, the Government is in receipt of the concerns raised by the State of Telangana on Polavaram- Banakacherla Link Project and is following due process for techno-economic appraisal of the project, in consultation with the concerned authorities and co- basin States.

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